

&

ITEM NO.112

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 2038 OF 2011

RAVIRALA LAXMAIAH

Appellant (s)

VERSUS

STATE OF A.P.

Respondent(s)

Date: 22/05/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE DIPAK MISRA  
[VACATION BENCH)

For Appellant(s) Mr. Aman Mohit Hingorani,Adv.(SCLSC)  
Ms. Suveni Banerjee,Adv.  
Ms. Swati Sumbly,Adv.

For Respondent(s) Mr. Gagandeep Sharma,Adv.  
Mr. D. Mahesh Babu,Adv.  
Ms. Suchitra Hrangkhawl,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard in part.

List the matter tomorrow, the 23rd May, 2013 for further  
hearing as first part heard.

(O.P. Sharma)  
Court Master

(M.S. Negi)  
Court Master